राजस्थान सं. का.आ. 1723 (अ) तारीख
12 मई, 2016, का निम्नलिखित संशोधन करती है, अर्थातः-

उक्त अधिसूचना में, --

(i) आरम्भिक पैरा में क्रम संख्या 1 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित रखा जाएगा, अर्थातः-

"1 क्री मुदितपाल बाबुदेवा,
भारतीय वन विभाग (नेवालिन्त),
m. न. 5795, माइन हाउसिंग काम्प्लेक्स,
मनीमाजरा, चंडीगढ़ – 160 101"
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 30th May, 2018

S.O. 2203(E).—In exercise of the powers conferred by sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) and in pursuance of the notification of the Government of India in the erstwhile Ministry of Environment and Forests, number S.O. 1533(E), dated the 14th September, 2006, the Central Government hereby makes the following amendments in the notification of the Government of India in the Ministry of Environment, Forest and Climate Change, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), vide number S.O. 1723(E), dated the 12th May, 2016, namely:-

In the said notification, -

(i) in the opening paragraph, for serial number 1 and the entries relating thereto, the following shall be substituted, namely:-

"1. Shri Srishti Pal Vasudeva, Indian Forest Service (Retired),
H. No. 5795, Modern Housing Complex,
Manimajra, Chandigarh – 160 101.

...Chairman;";
(ii) in paragraph 5, for serial number 10 and the entries relating thereto, the following shall be substituted, namely:-

''10. Sh. Vivek Pandey, ...Member;
   Scientist 'B',
   Chandigarh Pollution Control Committee, Chandigarh.

11. Additional Director, ...Member Secretary.''
   Department of Environment,
   Chandigarh Administration.

[F. No. J-11013/21/ 2007- IA.II (I)]
GYANESH BHARTI, Jt. Secy.

Note: The principal notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), vide number S.O. 1723(E), dated the 12th May, 2016.